

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.281/KB/2017  
C.P.No.53/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Rebati Agro Pvt.Ltd.-Vs- ROC,W.B		
Under Section	75 & 97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present from either side.

Petition is dismissed for the default of the parties.

*Sd*

(Jinan K.R.)  
Member (Judicial)

*Sd*

(V.P. Singh)  
Member (Judicial)